

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.09.2021

ORDER NO. 130 of 2021

Hon'ble President is pleased to partially modify the roster order no. 115 of 2021 for **CESTAT, Mumbai** from **01.11.2021** to **12.11.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 01.11.2021 to 12.11.2021	Mr. Ramesh Nair, Member (Judicial) and Mr. C. J. Mathew, Member (Technical)	Excise Division Bench matters
From 01.11.2021 to 12.11.2021	Mr. Sanjiv Srivastava, Member (Technical) and Mr. Ajay Sharma, Member (Judicial)	Customs and Service Tax Division Bench matters
From 01.11.2021 to 12.11.2021	Mr. S. K. Pati, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai and Ahmedabad /P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar